# THE HIGH COURT OF MANIPUR AT IMPHAL

### **ADVERTISEMENT**

Imphal, the 11th December, 2024

No. HCM/D-42/2023-Estt.-I/ 28869 : Applications are invited from willing and eligible candidates for engagement as **Verifiers (Roman)** under the AI-Assisted Legal Translation Advisory Committee, High Court of Manipur. The engagement will be on a **Work from Home** basis.

1. Work Description: The empanelled Verifiers (Roman) will be engaged strictly on Project Basis under the scheme of the AI-Assisted Legal Advisory Committee of the High Court of Manipur to verify the Manipuri (Roman Alphabet) translated judgments of the Hon'ble Supreme Court of India and Hon'ble High Court of Manipur and make corrections to words, and reframe sentences and paragraphs to convey the same meaning as the original judgment in English.

## 2. Eligibility Criteria:

- Person having law degree and prior translation experience; or
- Person with translation experience in the form of translation works undertaken in association with Sahitya Academy or other Government Institutions; or
- Professional translators (serving or retired) employed by the Government or its Institutions; or
- Professional translators having credible translation experience and works to their credit; or
- > Lecturers or Professors (serving or retired) with experience in translation.
- > Candidates with proficiency in computer application.
  - Preference will be given to candidates holding a law degree with prior translation experience.
- **3. Remuneration/wages:** Verifiers (Roman) will receive remuneration (based on the number of pages in the original English judgments) at the rate of:
  - (i) Rs. 50 per page in the case of translated judgment with approximate accuracy of 80% and above; and
  - (ii) Rs. 100 per page in the case of translated judgments with approximate accuracy below 80%.
- 4. Age Limit: There is no age limit.
- **5. Opening date of online registration: 18.12.2024** (11:00 A.M.).

#### 6. How to Register:

- ➤ Go to the "Registration for the various posts under the Project of the AI-Assisted Legal Translation Advisory Committee" section on the website of the High Court of Manipur (www.hcmimphal.nic.in)
- > Click on the post you want to register for i.e. Verifiers (Roman) (CANDIDATES MUST USE THEIR VALID PERSONAL E-MAIL ID & PHONE NUMBER)
- > Upload a scanned copy of your recent photograph and fill up in all the necessary details in the online registration form.
- > Click on the "SUBMIT" button.

#### 7. No Objection Certificate:

Applicants who are currently employed under any Government organizations must submit a No Objection Certificate from the concerned Authorities and a copy of the same should be submitted at the time of Personal Interaction.

#### 8. Mode of Selection:

- ➤ A Written Test, requiring candidates to translate a few paragraphs of a Supreme Court/High Court judgment into Manipuri (Roman).
- Shortlisted candidates will be called for Personal Interaction.
  Note:-
- AI-Assisted Legal Translation Committee reserves the right to select and/or empanel individuals as Verifiers.
- The empanelment of Verifiers will be strictly performance-based, with continued inclusion contingent on meeting the required standards. Failure to adhere to these standards may result in de-empanelment at any stage of the project.
- 9. Application deadline: Applications will remain open throughout the project duration. Eligible candidates may apply anytime, and selection tests i.e., Written Test and Personal Interaction (at Sl. No. 8 above) will be conducted on a first-come, first-serve basis based on the requirements.

(REETA LAISHRAM)

LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

#### Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.

- 5. The Private Secretary to Registrar General, High Court of Manipur.
- All the Registrars, High Court of Manipur. 6.
- All the Joint Registrars, High Court of Manipur. 7.
- 8.
- All the Deputy Registrars/ Court Managers Gr. II, High Court of Manipur.

  All the Assistant Registrars/Sr. Private Secretary/ Secretary to Hon'ble the Chief Justice, High 9. Court of Manipur.
- 10. The System Analyst, High Court of Manipur.
  - He is requested to upload the same in the Official Website of this Registry.
- Concerned File/Guard File/Notice Board. 11.